

ITEM NO.6

REGISTRAR COURT. 2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 11183/2018

K.M. SHAJI

Appellant(s)

VERSUS

M. V. NIKESH KUMAR & ORS.

Respondent(s)

[Only Civil Appeal No.1230 OF 2019 is listed under this item]

WITH

C.A. No. 1230/2019 (XI-A)

IA No. 40042/2020 - EARLY HEARING APPLICATION

Date : 09-09-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Anne Mathew, AOR
Ms. Anna Oommen, Adv.
Ms. Pallavi Pratap, AOR

For Respondent(s) : Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E RC.A. No. 1230/2019

Respondent No.1 is duly represented.

Service is complete on Respondent Nos. 2, 3, 5 to 7 & 9 but none has entered appearance.

Respondent Nos. 4 and 8 have been deleted vide order dated 31.8.2023 of the Hon'ble Judge in Chambers.

As per office report, sole appellant is not served with alternative arrangement.

As per office report, Id. Counsel, who has appeared on 30.07.2025, has not filed vakalatnama.

It has been submitted by Ms. Anne Mathew, Id. Counsel that vakalatnama on behalf of appellant has already been filed.

Registry to verify the same and update the records.

The matter be processed for listing before the Hon'ble Court, under the rules.

MASHROOR ALAM KHAN
Registrar

MG